

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 03.06.2021 (THURSDAY)**

**COURT – II (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

### **For Directions**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 265 of 2020	Ankit International Sole Proprietorship of Arun Jain Vs. Unitech Machines Ltd. Through Resolution Professional Vivek Raheja & Anr.	Rahul Gupta	Divya Gottani-R1 Snigdha Singh-R2 Vivek Raheja-RP
<b>2.</b>	Comp. App. (AT) (Ins) No. 638 of 2020	Alok Kumar Kuchhal Erstwhile Interim Resolution Professional Vs. Charming Apparels Pvt. Ltd. & Ors.	Alok Kumar Kuchhal	Aditya Dewan Gaurav Srivastava- R5 Heerika Shukla-R6 Gaurav Srivastava Ankit Gussain Aditya Dewan-R7 Abu John Mathew- CoC
<b>3.</b>	Comp. App. (AT) (Ins) No. 869 of 2020	Mahesh Hardware & Pipes Pvt. Ltd. Vs. Jains & Alliance Palm Ventures Pvt. Ltd.	Ishani Banerjee	K. V. Jagdishvara

### **For Admission (After Notice)**

<b>4.</b>	Comp. App. (AT) (Ins) No. 143 of 2021	Shree Ambica Rice Mill Vs. Kaneri Agro Industries Ltd.	Karan Valecha	
<b>5.</b>	Comp. App. (AT) (Ins) No. 173 of 2021	Venugopal Dhoot & Anr. Vs. Pravin R. Navandar & Ors.	Amir Arsiwala	Aditya V. Singh-R1
<b>6.</b>	Comp. App. (AT) (Ins) No. 353 of 2021	Vijay Kumar Singh Vs. Sandeep Kumar Bhatt & Ors.	Gautam Singhal	Sandeep Kr. Bhatt- R1 Ashish Rana-R3
<b>7.</b>	Comp. App. (AT) (Ins) No. 357 & 358 of 2021	Lalit Kumar Kesarimal Jain Vs. JM Financial Trustee Company Pvt. Ltd. & Ors.	Mahesh Agarwal	Shubhabrata Chakrabori-R1

8.	Comp. App. (AT) No. 41 of 2021	Shree Balaji (India) Pvt. Ltd. Vs. Registrar of Companies, Odisha	Dhananjay Bhaskar Ray	
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After the above

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

**For Directions**

9.	Comp. App. (AT) (Ins) No. 1122 of 2020  <b>Part Heard</b>	Shailaja Vaibhav Patil & Anr. Vs. Harshad Deshpande & Ors.  <b>With</b>	Gaurav Nair	CMA Harshad Deshpande Rohit Rathi-R1 Rahul Totala-COC Harsh L. Behany-R5
10.	Comp. App. (AT) (Ins) No. 1123 of 2020  <b>Part Heard</b>	Citi Co- Operative Credit and Capital Ltd. Vs. Harshad Deshpande & Ors.  <b>With</b>	Anne Methew	CMA Harshad Deshpande Rohit Rathi-R1 Rahul Totala-COC Harsh L. Behany-R5
11.	Comp. App. (AT) (Ins) No. 11 of 2021  <b>Part Heard</b>	P.L. Adke Vs. Harshad Deshpande & Ors.	Varun Singh	Rohit Rath-R1 Rahul Totala-R2 Kriya Sinha-R3 Pranati Bhatnagar- R5 & R6

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-sd/-  
**Registrar**